

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

36) MA/199/2020
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.07.2022**

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED

V/s

ARTRNA MULTI TRADING PVT LTD

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **11.08.2022**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

/n/k/